

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.218 of 2012 &**  
**IA-360 of 2012**

**Dated : 14<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Balasore Alloys Ltd. .... Appellant(s)**

**Versus**  
**Odisha Electricity Regulatory Commission**  
**& Ors.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samareshwar Mahanty

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

**Appeal No.219 of 2012**

**M/s Balasore Alloys Ltd. .... Appellant(s)**

**Versus**  
**Odisha Electricity Regulatory Commission**  
**& Ors.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samareshwar Mahanty

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

**Appeal No.233 of 2012**

**M/s Tata Steel Ltd. .... Appellant(s)**

**Versus**  
**Odisha Electricity Regulatory Commission**  
**& Ors.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Samareshwar Mahanty

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

**(ORDER)**

At the request of the Learned Counsel for the Appellant, post the matters for hearing on **17.12.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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